

Notice

In view of the pandemic outbreak of Covid-19 resulting in lockdown, the e-Committee, Hon'ble Supreme Court of India has provided a software patch for updation of the case status of the pending cases in CIS and it has now been installed and the cases status have been updated. The Learned Advocates and all concerned are requested to visit the district court website and eCourt Services of the District (https://services.ecourts.gov.in/ecourtindia_v6/) for knowing the case status.

By order,
District Judge,
Purbani Madinipur.
08.06.2020.